

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI, HIGH
COURT BUILDINGS, NELAPADU, GUNTURU DISTRICT - 522239.

DATE: 19-10-2020

:: NOTICE ::

The Learned Advocates / Parties are informed that the E- Lok Adalat in the High Court will be organized on 7th November, 2020 (Saturday) in the High Court Premises for settlement of NI Act Cases under Section 138, Bank Recovery Cases, MACT Cases, as per the directions of the National Legal Services Authority and Chief Justice-cum-Patron-In Chief, A.P, High Court Legal Services Committee.

Therefore, all the persons willing and interested to settle their above mentioned category of cases pending on the file of Hon'ble High Court during the **E-Lok Adalat to be held on 7th November, 2020**(Saturday) may inform and give their list of cases to the following mail ID of the High Court Legal Services Committee as soon as possible.

Mail.ID : aphclsc@gmail.com

Cause list of **E-Lok Adalat** dated **7th November**, **2020** will be uploaded on the website of High Court in due course and the same can be accessed on the website of High Court ie., http://hc.ap.nic.in/ at the link "High Court Legal Services Committee."

PLACE: Amaravati. Date: 19-10-2020.

> SECRETARY HCLSC